

1	2	3	4	5	6	7
Nepal	3225	1228.41	4568	2060.15	2197	860.97
Italy	1002	991.09	579	572.19	793	847.28
Netherlands	262	243.57	243	248.50	682	677.51
Kuwait	693	441.62	429	414.35	827	558.19
Russia	1266	592.76	1178	599.88	1298	538.36
Oman	387	335.85	654	514.73	623	520.52
France	457	561.79	429	494.17	421	454.41
Brazil	280	177.49	422	293.98	634	454.11
Germany	296	286.24	203	221.35	413	444.40
Qatar	876	420.48	598	373.46	598	409.63
Baharain	440	294.47	643	333.58	555	322.61
ITEM TOTAL	188000	108094.92	204000	129172.81	240000	153553.96

Source : DGCI&S Kolkata/Exporters' Returns/DLE from Customs

Stringent rules of revalidation for cotton export

2800. SHRI SANJAY RAUT : Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that the Ministry has imposed stringent rules of revalidation for cotton export;

(b) whether it is also a fact that Cotton traders, owners of cotton processing plants and exporters under the Vidarbha Jan Andolan Samithi have requested the Ministry to lift needless restrictions put by the Ministry on export of cotton; and

(c) if so, the response of the Ministry to their demand?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA) : (a) No, Sir.

(b) and (c) No, Sir. Vidarbha Jan Andolan Samithi through several e-mails have protested against the introduction of BT cotton and have also requested to allow export of cotton. The situation is under constant watch and appropriate action would be taken keeping in view the various factors such as production, availability of cotton in the domestic market, the price situation and various national and international commitments

etc. The ban imposed on export of cotton on 05.03.2012 was subsequently revoked by the Government on 12.03.2012.

Demand from countries for providing Visa on Arrival

2801. SHRIMATI GUNDU SUDHARANI : Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of nations whom Government has given the permission of Visa on Arrival;
- (b) whether recently some more countries have been added to the list;
- (c) if so, the details of such countries;
- (d) whether there have been demands from a number of other countries for providing Visa on Arrival for its citizens; and
- (e) if so, the details of such countries and action taken by Government on their request for Visa on Arrival?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN) : (a) to (c) Government of India has permitted Tourist Visa on Arrival (TVOA) facility for the citizens of 11 countries viz. Japan, Singapore, Finland, Luxembourg, New Zealand, Cambodia, Laos, Vietnam, Philippines, Myanmar and Indonesia.

(d) and (e) Requests have been received from Libya and Trinidad and Tobago for facility of Tourist Visa on arrival to their nationals. Such requests are examined in consultation with stakeholders concerned. So far no final decision has been taken on extending Tourist Visa on arrival facility to nationals of other countries.

Priority to Punjab for export of agricultural commodities to Pakistan

2802. SARDAR SUKHDEV SINGH DHINDSA : Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether Punjab borders have been opened with Pakistan recently;
- (b) if so, the nature of commodities likely to be exported to Pakistan;
- (c) whether Government will give priority to Punjab while exporting agricultural commodities;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?